

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

M.A. 292/94
In R.A. 44/94 Application No. 653 of 1994.

Applicant(s) Balbeer & ors.

Respondent(s) V.O.I. & ors.

Advocate for Applicant(s)

Mr. J.K. Hanshik

Advocate for Respondent(s)

Mr. M. Bhargava S.C. Sethi
R-1 to 3 R-4 to 9

Notes of the Registry

Orders of the Tribunal

This is an M.A. filed by Counsel for Res. No. R-4 to 9 in O.A. The misc application filed in R.A. 44/94 in O.A. No. 653/92 that is decided on 24.3.94. It is filed for delay caused in filing of the Review petition may kindly be condoned. On scrutiny it has following defects:-

- 1) Extra sets not filed.
- 2) P.F. not deposited.

23/6

S.O. (C)
23/6/94

Undertaking given by Counsel for the petitioner 24/6

24.6.94

This is a Misc. Application for condonation of delay in R.A. No. 44/94. The same may be registered and submitted to Hon'ble Mr. Gopal Krishna, Member (J) and Hon'ble Mr. O.P. Sharma, Member (A) for orders by circulation alongwith R.A. 44/94.

Hon'ble Member (J)

Dy. Registrar.

Hon'ble Member (A)

Fix a date of hearing and inform the parties. SA
we may fix a hearing Sd